

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2014

Dated : 22nd July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. EMCO Energy Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

ORDER

Admit. Issue notice to the Respondents returnable on 12.08.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **12.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt